OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE, NORTH DISTRICT, ROHINI COURTS, DELHI

To,

The Director General (Prisons) Central Jail Tihar, Delhi

Sub:- Provision of linkage of Video Conferencing of forthcoming Summer Vacation 2022,

Sir,

Please note that in the forthcoming Summer Vacation 2022 w.e.f 13.06.2022 to 22.06.2022 (both days inclusive), the work of extension of Remand/Ruhnumai of UTPs shall be done through Video Conferencing by the Duty Magistrate in North District, Rohini Court, Complex, New Delhi.

In view of the aforesaid kindly ensure that linkage of Video Conferencing in the Summer Vacation-2022, would function properly in North District, Rohini Court, Complex, Delhi for extension of Remand/Ruhnumai of UTPs

(**Deepika Singh**)
Chief Metropolitan Magistrate
North District, Rohini, Delhi.

No. 1666 - 16766 /CMM/ Summer Vac./Rohini//North/2022/Delhi

Dated 10/06/2022

Copy forwarded for information and necessary action to:

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi

- 2. The Ld. Principal Distirct & Sessions Judges, All Districts, Delhi/New Delhi.
- 3. The Ld. Principal Distirct & Sessions Judge, North-District, Delhi/New Delhi
- The Chief Metropolitan Magistrate, All Districts, Delhi/New Delhi.
- 5. Ld.ACMM & all MMs, North District, Rohini Courts, Delhi.
- 6. The Officer Incharge, Pool Car, Rohini Courts, North District, New Delhi.
- The Secretary, Delhi Legal Aid, North District, Rohini Courts.
- 8. The Director of Prosecution, THC, Delhi.
- 9. A.O. Judicial, Office of the District & Sessions Judge, H.Q. THC, Delhi.
- 10. The A.O. Judicial, Office of the District & Sessions Judge, North District, Rohini Courts, Delhi.
- 11. In-Charge Nazarat Branch, Filing, Office of the The District& Sessions Judge, North District, Robini Courts, Delhi.
- 12. The D.C.P. Outer District & D.C.P. North-West & Outer District, Delhi.
- 13. The Supdt. Rohini Jail, Delhi.
- 14. The Incharge Lock-up, Rohini Courts, Delhi.
- 15. The Ld. Secretary, DLSA, North District, Delhi.
- 16. Reader, Video Conferencing, Rohini Courts, Delhi.
- 17. The Controlling Officer, Pool-Car, Rohini Courts, Delhi.
- 18. Website Committee, Rohini Courts, Delhi.
- 19. The Care Taker, Rohini Courts, Delhi.
- 20. Notice Board.
- 21. The Secretary, Bar Association, THC, PHC, Rohini, KKD & Dwarka Courts, Delhi
- 22. The Supdt. Jail, New Delhi /Lock-up Incharge, Rohini District, Delhi
- 23. District Court Web-site Committee, Tis Hazari, Court, Delhi
- 24. I.G. (Prison), Tihar Jail, Delhi
- 25. Reader to CMM/ACMM, Nporth District, Rohini Courts
- 26. Cashier, Distt, & Session Judge Courts, THC,
- 27. Facilitation Center /PRO
- 28. For Uploading on LAYERS.
- 29. For Uploading on centralized web- site through LAYERS.
 - 30. Office File.
 - 31. Guard File.

(Deepika Singh)
Chief Metropolitan Magistrate
North District, Rohini, Delhi.